

**CC No. 138/2019**  
**FIR No. 45/07**  
**PS ACB**  
**State Vs. Sushil Kumar & Ors.**

**05.09.2020**

The present matter is being taken up today through video conferencing pursuant to order No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, and other relevant circulars.

**Present (through Video conference):**

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the state.
- : Accused No.1 Sushil Kumar is present with his counsel Sh. S.B. Shailey.
- : Accused No. 2 Veerpal in person with counsel Sh. Rakesh Kumar
- : Accused No.3 Dinesh Gupta in person with counsel Sh. Ravi Mirg.
- : Accused No.4 Vinod Kumar Sharma is not present. Even his counsel is not present.
- : Accused No.5 Anil Gupta in person with counsel Sh. Devender Kr.
- : Accused No.6 Jitender is not present. But his counsel Sh. Praveen Aggarwal is present.

The matter is at the stage of prosecution evidence, therefore, as per office order no. 26/DHC/2020 dated 30.07.2020 received from Delhi High Court, this matter cannot be taken up through video conferencing. Therefore, matter is adjourned to **15.10.2020**.

A copy of this order be supplied to the Ld. Prosecutor; accused persons and their respective Counsels; as well as to the IO, through e-mail/WhatsApp.

And a copy of this order be also sent to the Computer Branch for uploading on the official website.

**(Dig Vinay Singh)**  
Special Judge (PC Act) ACB-02  
Rouse Avenue Courts, New Delhi  
05.09.2020  
(k)